

(f) the steps taken to beef up security at important installations in the border areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The evidence on record in the Gurudaspur terror attack investigation indicates that the three terrorists entered into India from Pakistan.

(b) There was no specific intelligence regarding this terror attack. However, general intelligence inputs about cross border infiltration was being shared amongst intelligence/security agencies on a regular basis, through the platform of Multi Agency Centre (MAC) and Subsidiary Multi Agency Centre (SMAC).

(c) and (d) The investigation in this regard is still continuing and it would be premature to disclose details.

(e) The Government of India is administering a scheme for providing assistance for the sustenance and maintenance of the families of the civilian victims of terrorist/communal/naxal violence with effect from 1.4.2008. Under the Scheme, a financial assistance of ₹ 3 lakh is given for each death or permanent incapacitation to the affected family and this amount is paid by the State Government and reimbursed by the Central Government. No proposal for providing assistance (reimbursement) under this scheme in relation to the above incident of terror attack has been received from the State Government. However, the State Governments concerned also provide compensation to victims of terror attack under their schemes/rules.

(f) To counter the problem of cross-border infiltration and to enhance security in the border areas, the Government of India, in coordination with the State Governments concerned, has adopted a multi-pronged approach, which includes, *inter-alia*, strengthening of border management through multi-tiered deployment along international borders/Line of Control and infiltration routes, construction of border fencing, improved use of technology, better intelligence and operational coordination, synergizing intelligence flow to check infiltration and proactive action against terrorists within the country.

**Increase in Pakistan sponsored terrorism
in Jammu and Kashmir**

†2816. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cross border infiltration incidents of extremism and Pakistan sponsored terrorism have increased in Jammu and Kashmir;

(b) if so, the details thereof;

† Original notice of the question was received in Hindi.

(c) if not, the number of incidents of infiltration and extremism occurred in Jammu and Kashmir during last one year; and

(d) the number of soldiers and civilians killed in these incidents during last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) The cross border infiltration attempts have decreased in the State of Jammu and Kashmir during 2015 (upto September) as compared to corresponding period of 2014. The details of infiltration in the State of Jammu and Kashmir in the year 2014 and 2015, upto September, are as under:—

Description	2014	2014 (upto Sept.)	2015 (upto Sept.)
Total infiltration attempts	222	180	92
Terrorists killed	52	30	37
Terrorists arrested	0	0	01
Terrorists returned back	105	96	38
Net infiltration	65	54	16

The details of incidents of terrorists violence, civilians and Security Forces (SF) Personnel killed in the year 2014 and 2015 (upto 13.12.2015) are as under:

Description	2014	2014 (upto 13.12.2014)	2015 (upto 13.12.2015)
Incidents of terrorist violence	222	215	200
Civilians killed	28	28	16
SF personnel killed	47	47	39

Performance of Anti Human Trafficking Units

2817. SHRI SANTIUSE KUJUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme for strengthening law enforcement response to human trafficking is being implemented;

(b) if so, the details in this regard;

(c) whether the Anti Human Trafficking Units currently operating in the field are performing up to expectations;

(d) if not, the reasons therefor; and